

MEGHALAYA LEGISLATIVE ASSEMBLY

BUDGET SESSION, 2012

BULLETIN

THURSDAY, THE 22nd MARCH, 2012

The House met at 10 a.m. with the Hon'ble Speaker in the Chair, and transacted business till 2:03 p.m. The day was allotted for transaction of Government Business.

Before taking up the Business of the day, the Hon'ble Speaker referred to the incident of thumping of desk during Question Hour on 21.3.12. He said that thumping of desk inside the House can also be taken to cheer a Parliamentary victory by Members of either side as a mark of scoring a point. However, it should not also be used for any other emotive feelings, and Members have to observe decency and decorum inside the House unfailingly. The Hon'ble Speaker also referred to Rule 275 (vi) and Rule, 277, which stipulates that a Member shall always address the Chair and the Speaker.

1.	Questions :
<p>Starred Questions No.125 to No.130 were taken up and disposed off.</p> <p>Immediately after Question Hour, Shri. Conrad K. Sangma, Leader of Opposition, requested the Chief Minister to make a statement regarding the man – handling by the police on peaceful demonstration by the Mairang JAC. He said some of them are in the hospital and needs attention. The Chief Minister said that he had a meeting with the Hon'ble Member from Mairang, along with some leaders of the JAC. He also said that there is no man – handling from the police. The Hon'ble Speaker intervened and said this matter can also be discussed in the Cut Motions on the Demand – for – Grants.</p>	
2.	Voting on Demands – for – Grants :
<p>Grant Nos. 1, 3, 4, 5, 6, 7 were passed. Grant No. 8 – Cut Motion was submitted by Shri. James K. Sangma, MLA. After discussion, the Cut Motion was withdrawn and the Grant was</p>	

passed. Grant Nos.9, 10, 11, 12, 13, 14, 15 were passed. Grant No. 16 – Cut Motion was submitted by Shri. J. M. Marak, MLA. After discussion, the Cut Motion was withdrawn and the Grant was passed. Grant Nos. 17, 18, 19, 20, 21, 22, 23, 24, 25. Grant No. 26 – Cut Motion was submitted by Shri. J. M. Marak, MLA. Discussion on the Grant took place. The Deputy Chief Minister in – charge Health could not reply as the time allotted for Demand – for – Grants was up.

Item No.3 was not taken up as Shri. Paul Lyngdoh, MLA was not inside the House.

3. Laying of Statements :

(a) Dr. Mukul Sangma, Chief Minister in – charge Political Department placed a Statement relating to Starred Question No. 28 replied on 13.3.12.

4. Adjournment :

As there was no more business to be transacted for the day, the House was adjourned till 10 a.m. on Friday, the 23rd March, 2012.

H. Myllemngap,

Secretary,

Meghalaya Legislative Assembly.

No. SP. 10/MLA/BS/12/10

Dated Shillong, the 22nd March, 2012.

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Andrew Simons,

Additional Secretary,

Meghalaya Legislative Assembly.